

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: GRD TRUCKS PRIVATE LIMITED Date of Commencement of Liquidation: 12-10-2023; List of Stakeholders as on Date: 19-03-2024; Name of IP: Mr. Vijay Kishore Saxena; Process Number: 1; Last 5 digitof registration number: 12708

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|---------|---|----------------------------|---------------|----------------------------|---------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | 1 | 1279381 | 1 | 1279381 | 0 | 0 | 0 | NA |
| 2 | Liquidation costs incurred till date | 1 | 505185 | 1 | 505185 | 0 | 0 | 0 | NA |
| 3 | Secured financial creditors | 5 | 324041013.45 | 5 | 324041013.45 | 0 | 0 | 0 | Annexure 3 |
| 4 | Unsecured financial creditors | 2 | 78930887.00 | 2 | 78701884.50 | 0 | 229002.50 | 0 | Annexure 4 |
| 5 | Operational creditors (Workmen) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | Annexure 5 |
| 6 | Operational creditors (Employees) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | Annexure 6 |
| 7 | Operational creditors (Government Dues) | 1 | 1918078232.94 | 1 | 1918078232.94 | 0 | 0 | 0 | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 1 | 72320000.00 | 1 | 72320000.00 | 0 | 0 | 0 | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | Annexure 9 |
| Total | | 11 | 2395154699.39 | 11 | 2394925696.89 | 0 | 229002.5 | 0 | |